

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2439
ANSWERED ON:22.07.2009
RAJASTHAN ATOMIC POWER STATION
Singh Shri Dushyant

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the share of power presently being given to Rajasthan from Rajasthan Atomic Power Station (RAPS);
- (b) whether the State Government of Rajasthan has been demanding for enhancement of its share of power from RAPS;
- (c) if so, the details thereof and the reaction of the Union Government thereto; and
- (d) the time by when the Rajasthan will get its due share?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGES), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS(SHRI PRITHVIRAJ CHAVAN)

- (a) Rajasthan Atomic Power Station (RAPS) has four units in operation and two units in advanced stages of construction. The power of units 1&2 is fully allocated to Rajasthan in addition to 36% share from units 3&4.
- (b) Yes, Sir. Since the unit 2, has been shut down for En-masse feeder replacement.
- (c) The allocation from central generating stations is adjusted from time to time considering the requirements of the beneficiary states and availability of power in an electricity region. Rajasthan has also a share of 13% from Narora Atomic Power Station in Uttar Pradesh.
- (d) Unit 2 of RAPS, with full allocation of 200 MWe to Rajasthan, will commence operation from September 2009. Rajasthan will also have a share of 20% from units 5&6 of RAPS, which are expected to come on line in 2009-10.